102 Written Answers to	[RAJYA SABHA]		Starred Questions	
1	2	3	4	5
USA	109.8	147.5	101.9	55.8
Vietnam	16.3	207.2	195.5	64.6
Others	18.8	121.8	131.1	63.0
Total	7975.0	8397.3	8794.7	4902.7

^{*}provisional

Source: JPC;.

Child trafficking incidents in the country

*179. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of the fact that child trafficking incidents have increased manifold in the country;
 - (b) if so, the details thereof;
- (c) whether Government has any proposal to set up Anti-Human Trafficking Units in all the districts of the country;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) National Crime Records Bureau collects data on human trafficking from States and Union Territories (UTs) and publishes it in its annual publication 'Crime in India'. The last published report is available for the year 2017. The statistics do not indicate any such trend.

(c) to (e) The Empowered Committee of Officers for Nirbahaya Fund in the Ministry of Women and Child Development, in its meeting held on October 22, 2019, recommended the proposal for setting up/strengthening of Anti Human Trafficking Units (AHTUs) by the States and UTs in all their Districts at a total cost of ₹100 crore under Nirbhaya Fund. AHTUs are intended to serve as integrated task force in each district to coordinate efforts of various state authorities as well as Central authorities to check crime against women and children.